

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

47

T.C.P No. 75/(MAH)/2014

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: IL & FS Trust Co. Pvt. Ltd.
V/s.
Dunar Foods Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
47	Rahul M. Kadamb Chitra Sunder	Advocates for Petitioners ilb. w.s. for L.C.W.	12.11.2017

Adv Manoj Kumar Singh } For Res.
Adv Nilava Bandyopadhyay } except
Adv Tanuika De } Res. 5.
Single & Associates, New
Delhi.

ORDER

TCP No. 75/397-398/NCLT/MB/MAH/2014

At request of the party, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)